

**GOVERNMENT OF INDIA
MINISTRY OF HOME AFFAIRS**

**LOK SABHA
UNSTARRED QUESTION NO. 287**

TO BE ANSWERED ON THE 22ND JULY, 2025/ ASHADHA 31, 1947 (SAKA)

LOSSES DUE TO INTENSE MONSOON RAINFALL

**287. SHRI SUDHEER GUPTA:
SHRI MANISH JAISWAL:
SHRI DHAIRYASHEEL SAMBHAJIRAO MANE:
SHRI CHAVAN RAVINDRA VASANTRAO:**

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether some parts of the country have witnessed early and intense monsoon rainfall recently leading to heavy loss of property and human life;

(b) if so, the total human casualties and property losses due to intense monsoon rain across various States in the country;

(c) whether the Government has constituted any central team to visit the affected States/areas and assess the losses and if so, the details thereof and time by which the said compensation is likely to be given and the findings of the said team;

(d) whether the Government proposes to give any compensation to the kith and kins of those who lost their life or property in these flash floods and if so, the details thereof and the time by which the said compensation is likely to be given; and

(e) the details of other steps taken/being taken by the Government to restore the basic amenities like road connectivity, drinking water and electricity to the affected areas?

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS
(SHRI NITYANAND RAI)**

(a): As reported by India Meteorological Department (IMD), Southwest Monsoon was set in over Kerala on 24th May 2025, 8 days in advance

compared to its normal date of onset which is on 1st June. This is the earliest onset in 17 years after 2009 when it was on 23rd May. It was followed by rapid advance till 29th May, when it covered south India and North East India. Over Mumbai, it advanced on 26th May against the normal date of advancement, 11th June. It is the earliest monsoon advancement over Mumbai during last 75 years. Southwest Monsoon covered the entire country on 29th June 2025, 9 days ahead of its normal day 8th July. The major rainfall activities were mainly observed during 2nd half of June and 1-15 July 2025. Due to highly favourable synoptic systems and monsoonal winds, central and western parts of India, including Gujarat and Rajasthan, have regularly experienced heavy rainfall spells, leading to excess to large excess rainfall over these areas, due to which early flood incidents have also been reported.

(b): The Ministry does not centrally maintain the data of damages due to any disasters. However, as per the information received from the various State Governments/UTs, the details of damages caused due to hydro-meteorological disasters during the current year (as on 16.07.2025) are at Annexure.

(c): An Inter-Ministerial Central Team (IMCT) has been constituted for Himachal Pradesh, without waiting for the memorandum, to visit the

affected areas of the State for assessment of damages caused by the flash flood/ floods, cloudburst and landslides.

(d) and (e): The financial assistance under State Disaster Response Fund (SDRF)/ National Disaster Response Fund (NDRF) in the wake of natural disasters is by way of relief and not for compensation of loss as suffered/ claimed. As per the National Policy on Disaster Management (NPDM), the primary responsibility for disaster management, including disbursement of relief assistance on ground level, rests with the State Governments concerned. However, financial assistance to notified calamity, including landslides and floods, is provided from SDRF/ NDRF as per established procedure. The State Government concerned is required to undertake necessary relief measures in the landslides affected areas out of the SDRF, already placed with the State Government, as per Government of India norms.

During the current financial year (as on 15th July, 2025), Central Government has released central share of Rs 9578.40 crore to 22 States under SDRF, in order to support the affected people of the States. The details of the funds allocated and released under SDRF/NDRF to the States are available on Disaster Management, MHA's website i.e. ndmindia.mha.gov.in.

ANNEXURE
L.S.US.Q.NO. 287 FOR 22.07.2025

Details of damages as reported by State Governments/UTs due to hydro-meteorological disasters from 01.04.2025 to 16.07.2025

S. No.	State	Human Lives lost (No.)	Cattle Lost (No.)	Houses/huts damaged (No.)	Cropped Area affected (in ha.)
1	Andhra Pradesh	258	--	--	--
2	Arunachal Pradesh	14	143	761	1713.47
3	Assam	32	14256	39810	29714.89
4	Bihar	101	--	-	--
5	Chhattisgarh	11	36	148	-
6	Goa	2	--	242	-
7	Gujarat	63	686	2015	--
8	Himachal Pradesh	171	23818	1528	--
9	Karnataka	89	807	3901	18097
10	Kerala	71	--	4934	-
11	Madhya Pradesh	148	325	986	-
12	Maharashtra	69	208	1197	91429
13	Manipur	7	171	17725	1481.28
14	Meghalaya	14	11	1846	6372.30
15	Mizoram	14	--	72	--
16	Nagaland	03	--	803	11
17	Odisha	02	517	4537	753
18	Punjab	24	25	58	3569.11
19	Rajasthan	43	39	23	--
20	Sikkim	8	--	1108	5.66
21	Tripura	23	07	8260	--
22	Uttar Pradesh	21	--	--	--
23	Uttarakhand	75	60	279	8.47
24	West Bengal	--	--	--	--
25	Andaman & Nicobar	01	--	03	--
26	Dadar & Nagar Haveli	--	--	01	--
27	Jammu & Kashmir	33	10590	2418	1239.09
28	Ladakh	--	--	-	--
29	Lakshadweep	--	--	-	--
30	Puducherry	--	--	08	--
	Total	1297	51699	92663	154394.27
